

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 797/2014

RAJJAN LAL

Appellant(s)

VERSUS

U.O.I & ANR

Respondent(s)

(with office report)

Date : 29/04/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ritesh Agrawal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the appellant shall file the statement of case within a period of 45 days. Service of notice is complete on the respondents but no one has entered appearance on their behalf.

List again on 18.8.2015.

(M K HANJURA)
Registrar

MG